

National Savings Scheme (Second Amendment) Rules, 1989

The Minister of Petroleum and Chemicals (SHRI M. S. GURUPADASWAMY): Madam, On behalf of Prof. Madhu Dandavate : I lay on the Table under sub-section (3) of section 15 of the Government Savings Bank Act, 1873 a copy (in English and Hindi) of the Ministry of Finance (Department of Economic Affairs) Notification G.S.R No. 1058 (E), dated the 19th December, 1989, publishing the National Savings Scheme (Second Amendment) Rules 1989. [Placed in Library See No. LT-163/89]

Notifications of the Ministry of Railways (Railway Board)

The Minister of Railways (SHRI GEORGE FERNANDES): Madam, I lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Railways (Railway Board):—

(i) G.S.R. No. 842(E), dated the 19th September, 1989, publishing the Railway Claims Tribunal (Procedure) Rules, 1989.

(ii) G.S.R. No. 844(E), dated the 19th September, 1989, publishing the Railway Claims Tribunal (Salaries and Allowances and Conditions of Services of Chairman, Vice-Chairman and Members) Rules, 1989.

(iii) G.S.R. No. 845(E), dated the 19th September, 1989, publishing the Railway Claims Tribunal (Financial and Administrative Powers) Rules, 1989.

[Placed in Library. See No. LT-168/89 for (i) to (iii)]

I. Report and Accounts (1988-89) of various companies and related papers under the Companies Act, 1956.

II. Report (1988-89) of the Khadi and Village Industries Commission, Bombay and related papers.

III. Report and Accounts (1988-89) of the Fluid Control Research Institute, Palghat and related papers.

SHRI M.S. GURUPADASWAMY:

Madam, On behalf of Shri Ajit Singh I lay on the Table:—

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) (a) Annual Report and Accounts of the Hindustan Photo Films Manufacturing Company Limited, Indunagar, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report. [Placed in Library See No. LT-170/89 for (a) and (b)]

(ii) (a) Annual Report and Accounts of the National Industrial Development Corporation Limited, New Delhi, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report. [Placed in Library See No. LT-175/89 for (a) and (b)]

(iii) (a) Eighth Annual Report and Accounts of the National Bicycle Corporation of India Limited, Bombay, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report. [Placed in Library See No. LT-32/89 for (a) and (b)]

(iv) (a) Seventeenth Annual Report and Accounts of the Bharat Ophthalmic Glass Limited, Durgapur, for the year 1988-89 together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India